

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: August 10, 2010

No. 837 /AR(S)/2010

The name of Sri Rajesh Kumar-III in Court's Notification No.836/AR(S)/2010 dated 06.08.2010 be read as Sri Rajesh Kumar-II.

BY ORDER OF THE COURT,

**Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL**

No. 326 /AR(S)/2010 Dated: Allahabad :August 10, 2010

In continuation of Court's endorsement No.313/AR(S)/2010 dated 06.08.2010,copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Hathras, (Information available on E-mail).
8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Central Public Information Officer, High Court, Allahabad.
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Section Officer (Admin.A-3), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Hathras(Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)**